

27	Uttarakhand	155
28	West Bengal	159
29	Andaman & Nicobar Islands	11
30	Chandigarh	0
31	Delhi	175
32	Jammu & Kashmir	23
33	Ladakh	25
34	Lakshadweep	38
35	Puducherry	0
	GRAND TOTAL	3375

MR. CHAIRMAN: Shri Rajeev Shukla. ...*(Interruptions)*... Hon. Minister.

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH THAKUR): Sir, the answer is laid on the Table of the House. ...*(Interruptions)*...

MR. CHAIRMAN: Hon. Members, one minute ...*(Interruptions)*... Why do you make it a habit of being in the Well every time? ...*(Interruptions)*...

Hon. Members, the only losers of not continuing with Question Hour is the Opposition. ...*(Interruptions)*... The Government's response has already come. ...*(Interruptions)*... It is an absolute disregard of public duty, conduct and respect for the public. The House is adjourned to meet at 2.00 p.m. today.

[*Answers to Starred and Un-starred Questions (Both in English and Hindi) are available as Part -I to this Debate, published electronically on the Rajya Sabha website under the link <https://rajasabha.nic.in/Debates/OfficialDebatesDateWise>]*

The House then adjourned at six minutes past twelve of the clock.

The House reassembled at two of the clock,

MR. CHAIRMAN *in the Chair.*

SUSPENSION OF MEMBER- *Contd.*

MR. CHAIRMAN: The proceedings of the House are severely handicapped by the presence of a Member who, in pursuance to the resolution of the House and directive

of the Chair, was suspended. His continued presence in the House is a severe disregard of the rules, disregard of the resolution of the House. ...*(Interruptions)*... It is unfortunate that the defiance continues constituting a serious breach. ...*(Interruptions)*... This is a separate breach. It is an aggravated conduct. We are compromising public interest. ...*(Interruptions)*... We are squandering public exchequer. We are not doing our duties. We are working against the public interests. ...*(Interruptions)*... I do hope that the hon. Member will reflect and that others will counsel him. ...*(Interruptions)*... I am sure, the hon. Member, Shri Derek O'Brien, will reflect, abide by the rules, go by the resolution of the House and withdraw from the House forthwith. The House is adjourned to meet at 2.30 p.m.

The House then adjourned at three minutes past two of the clock.

The House reassembled at thirty minutes past two of the clock,
MR. CHAIRMAN *in the Chair.*

श्री जयराम रमेश (कर्नाटक) : सर, एलओपी को बोलने दीजिए। ...*(व्यवधान)*...

MR. CHAIRMAN: I don't need advice. ...*(Interruptions)*... Jairam ji, please take your seat. ...*(Interruptions)*... Take your seat. ...*(Interruptions)*... Hon. Members, listen first to what I am saying. ...*(Interruptions)*... You do not want to listen to your Chairman! ...*(Interruptions)*...

श्री जयराम रमेश : सर, हम सुबह से कह रहे हैं। ...*(व्यवधान)*...

MR. CHAIRMAN: I know that. ...*(Interruptions)*... Hon. Members, it is most unfortunate that suspended Member, Shri Derek O'Brien continues to be present in the House in outrageous defiance of the resolution of the House and directive of the Chair. ...*(Interruptions)*... His conduct has handicapped the House from transacting the listed Business and is against public interest. ...*(Interruptions)*... People of this country suffer financial burden of the proceedings of the House. ...*(Interruptions)*... It is our bounden duty to rise up to the expectations of the people. I urge suspended Member, Shri Derek O'Brien, to forthwith withdraw from the House. ...*(Interruptions)*... I urge suspended Member, Shri Derek O'Brien, to forthwith withdraw from the House.

As suspended Member, Shri Derek O'Brien, has not withdrawn from the House, I am adjourning the House to meet at 3.00 p.m. with the expectation that

good sense prevails over the Member and he withdraws to enable the House to justify the confidence of the people of the country. ...*(Interruptions)*... I invite the Leader of the Opposition to my Chamber. The House is adjourned to meet at 3.00 p.m.

The House then adjourned at thirty-three minutes past two of the clock.

The House reassembled at three of the clock,

MR. CHAIRMAN *in the Chair.*

MR. CHAIRMAN: Hon. Members, this morning, I requested the hon. Leader of the Opposition and the floor leaders of political parties as also the Leader of the House to confer with me in my Chamber. The Leader of the House and also some floor leaders met me, while the Leader of the Opposition and some floor leaders conveyed that they will not participate in the meeting. ..*(Interruptions)*.. At 2.30 p.m., I again invited the Leader of the Opposition, Shri Mallikarjun Kharge, one more time, to confer with me in my Chamber. I adopted and held the practice as interaction in Chamber is highly productive and helps us navigate the issues. I indicate to the House that the Leader of the Opposition has conveyed his disinclination to confer with me in my Chamber. It is a painful matter for me and not in consonance with healthy parliamentary practice.

Hon. Members, I still find suspended Member, Shri Derek O'Brien, in this House in defiance of resolution of the House and directives of the Chair on his suspension at 2.00 p.m. and 2.30 p.m. today. Such conduct is absolute transgression of rules and is unbecoming of a Member of this House. Transaction of Business in the House is adversely affected due to this defiance. I seek to give another opportunity to the suspended Member, Shri Derek O'Brien, to reflect on his conduct and desist from any further non-compliance of the Chair and forthwith withdraw from the House. As suspended Member, Shri Derek O'Brien, continues to be in a defying mode, before adjourning the House to meet at 3.30 p.m., I request the Leader of the Opposition to spare his time to confer with me in my Chamber. Interaction with the Leader of the Opposition and the Leader of the House is fundamental to parliamentary democracy. I do hope the hon. Leader of the Opposition and the Leader of the House will spare time to confer with me in my Chamber immediately. The House stands adjourned to meet at 4.00 p.m.

The House then adjourned at four minutes past three of the clock.
